

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 11032 of 2013-DB

[Arising out of Order-in-Original/Appeal No 3-4-2013-BVR-SKS-COMMR-A-AHD dated 24.01.2013 passed by Commissioner of Central Excise and Service Tax-BHAVNAGAR]

Gujarat Travels

.... Appellant

Near Rajshree Cinema,
Sir Pattani Road, BHAVNAGAR, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Bhavnagar

.... Respondent

Plot No.6776/B-1, Siddhi Sadan, Narayan Upadhyay
Marg, Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

APPEARANCE :

Shri Amal Dave, Advocate for the Appellant
Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 10.04.2023

DATE OF DECISION: 27.04.2023

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Service Tax Appeal
No. 10943 of 2013.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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